## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## ORDER

Transfer order No. 17992-18172/P&T/Admn.II/THC/HQs/2024 dated 29-05-2024 in respect of **Sh. Suresh Pajiyar, SJA** (*listed at Sl. No. 10*) and Sh. **Sanjay Kumar, JA** (*listed at Sl. No.11*) *is* hereby kept in abeyance, till further orders.

(Sanjay Garg-I) Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi

/8567 — 589 No. \_\_\_\_/P&T/Admn-II/HQs/2024

Dated, Delhi the OMAY 2024

## Copy forwarded for information and necessary action to:

- 1. The Principal District & Sessions Judges, (West/North-West), Delhi.
- 2. The Officer/Officer Incharge concerned.
- 3. The Personal Office of the undersigned.
- 4. The DDO, Accounts Branch concerned for necessary action.
- 5. The Dealing Assistants, Personal File, LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
- 6. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.

The Dealing Asst., Website Committee, THC with the direction to upload the circular on the 'Employees Corner' (on Website).

8. The officials concerned.

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Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi